

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates, litigants and parties appearing in person that on **28th February, 2020** :

I

The **Hon'ble Smt. Justice M. S. Jawalkar** will sit singly in **Court Hall No. 2** and will take up the matters, as per the board notified.

By Order,

High Court of Bombay at Goa,
Panaji, Goa

Sd/-

Date : 27th February, 2020

(Kiran A. Bagi)
Registrar (Judicial)